

**MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 46/AM10
SCHEDULED TO BE HELD ON 10.02.2010
(ACTUALLY HELD ON 12.02.2010)
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT**

Meeting No. **46/87-NC-7/2009** of **NORMS COMMITTEE (NC-7)** dealing with **‘Plastic & Rubber Products’** scheduled to be held on **10.02.2010 (actually held on 12.02.2010)** under the Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **45/AM10** held on **03.02.2010**.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

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Case No.:1/15/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Approved			
HQ File :01/85/050/00120/AM09/	RLA File :03/94/040/00212/AM09/	Lic.No/Date:0310478949 16.07.2008	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	96020090	62/0- CELLULOSE CAPSULES	30000.000	K.G	27090000.00	630000.00 US\$
				Total	27,090,000.00	630,000.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39123929	HYDROXY PROPYL METHYL CELLULOSE (CELLULOSE ETHER)	34800.000	K.G	25264800.00	574200.00 US\$

				Total	25,264,800.00	574,200.00
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Decision: With D/o C&PC OM No. 46011/71/2009-PC.II dated 08.02.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Cellulose Capsules	1 kg	Hydroxy Propyl Methyl Cellulose (Cellulose Ether)	1.16 kg

Case No.:3/36/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Approved
HQ File :01/85/050/00249/AM09/	RLA File :03/94/040/00930/AM09/	Lic.No/Date:0310504088 28.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
I	96020090	62/0- CELLULOSE CAPSULES	30000.000	K.G	31500000.00	630000.00 US\$
				Total	31,500,000.00	630,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
I	39123929	HYDROXY PROPYL METHYL CELLULOSE (CELLULOSE ETHER)	34800.000	K.G	29284200.00	574200.00 US\$
				Total	29,284,200.00	574,200.00

Decision: With D/o C&PC OM No. 46011/71/2009-PC.II dated 08.02.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Cellulose Capsules	1 kg	Hydroxy Propyl Methyl Cellulose (Cellulose Ether)	1.16 kg

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Case No.:7/36/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Approved			
HQ File :01/85/050/00253/AM09/	RLA File :03/94/040/00983/AM09/	Lic.No/Date:0310504969 02.02.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	96020090	62/0- CELLULOSE CAPSULES	30000.000	K.G	31500000.00	630000.00 US\$
				Total	31,500,000.00	630,000.00
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39123929	HYDROXY PROPYL METHYL CELLULOSE (CELLULOSE ETHER)	34800.000	K.G	29284200.00	574200.00 US\$
				Total	29,284,200.00	574,200.00
Decision: With D/o C&PC OM No. 46011/71/2009-PC.II dated 08.02.2010, following adhoc norms are approved :						
EXPORT ITEM		QTY	IMPORT ITEM		QTY	
Cellulose Capsules		1 kg	Hydroxy Propyl Methyl Cellulose (Cellulose Ether)		1.16 kg	

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Case No.: 14/14/87-ALC1/2009	Party Name:STYLO TABLEWARES	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Approved			
HQ File :01/87/050/00100/AM10/	RLA File :24/24/040/00001/AM10/	Lic.No/Date:2410024736 14.05.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39241090	63/0- ARTICLES OF MELAMINE (Decorative Serving Trays/Coasters/Trivet/Crockery)	131467.410	K.G	16428750.00	325000.00 US\$
				Total	16,428,750.00	325,000.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39092010	MELAMINE COMPOUND W-5309(LY – 5065)	139500.000	K.G	10648104.75	210645.00 US\$
2	39092010	MELAMINE RESIN CT-6005	6300.000	K.G	866224.80	17136.00 US\$
3	39092010	MELAMINE RESIN CT-6004	7000.000	K.G	862172.00	16040.00 US\$

	27072010	MELAMINE RESIN CT-6004	1,000.000	R. G	7024/2.00	12070.00 US\$
4	48239090	PLAIN PAPER W 31420 WL 45 +/- 2 g/m2 (1 REAM CONTAINS 500 SHEETS OF 530 X 730 mm PLAIN PAPER)	400.000	Vials	667260.00	13200.00 US\$
				Total	1,31,,44,061.55	2,60,021.00

Decision: With D/o C&PC OM No. 46011/120/2006-PC.II dated 23.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Articles of Melamine (Decorative Serving/ Trays/Coasters/ Trivet/Crockery)	1 kg	1. Melamine Compound (WS 309)	1.0610 kg
		2. Melamine Resin (CT-6005)	0.0429 kg
		3. Melamine Resin (CT-6004)	0.0460 kg
		4. Plain Paper (Melamine Foil Paper 45+/-2GSM)	0.0030 Ream (1 Ream contains 500 sheets of 530 x 730 mm paper)

17	Case No.:3/26/87-ALC1/2009	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Approved
	HQ File :01/87/050/00194/AM10/	RLA File :03/95/040/00255/AM10/	Lic.No/Date:0310536226 03.09.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069090	62/0- 62/0-DIPICRYL MLC ACRYLIC COPOLYMER EMULSION HAVING SOLID CONTENT 52, +\ -2%	400000.000	K.G	29952000.00	624000.00 US\$
				Total	29,952,000.00	624,000.00
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29161210	BUTYL ACRYLATE MONOMER	82080.000	K.G	7879680.00	164160.00 US\$

2	29161400	METHYL METHACRYLATE MONOMER	127560.000	K.G	13470336.00	280632.00 US\$
3	39011001	HDPE BLOW MOULDING GRADE	14400.000	K.G	622080.00	12960.00 US\$
				Total	21,972,096.00	457,752.00

Decision: With D/o C&PC OM No. 46011/63/2008-PC.II dated 16.03.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Acrylic Copolymer Emulsion with Solid Content 52 +/- 2% (Dipicryl MLC)	1 kg	1. Butyl Acrylate Monomer	0.205 kg
		2. Methyl Methacrylate Monomer	0.318 kg

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Case No.:7/29/87-ALC1/2009	Party Name:PREMIUM POLYALLOYS PVT. LTD.	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Approved
HQ File :01/87/050/00220/AM10/	RLA File :34/24/040/00097/AM10/	Lic.No/Date:3410025086 15.09.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39012000	62/0- FILLED POLYETHYLENE COMPOUND (FILLER CONTENT 70%)	150000.000	K.G	3960000.00	82500.00 US\$
				Total	3,960,000.00	82,500.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39012000	EXXONMOBIL LL6201RQLLDPE 5050913	13200.000	K.G	855360.00	17820.00 US\$
2	39012000	EXXONMOBIL LL6201XRLLDPE 5050938	33000.000	K.G	2144640.00	44680.00 US\$
				Total	3,000,000.00	62,500.00

Decision: With D/o C&PC OM No. 46011/114/2006-PC.II dated 05.02.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Filled Polyethylene Compound (containing 30+/-1% LLDPE	1 kg	LLDPE Granules (Exxonmobil)	0.308 kg

	70%+/-1% Content)	Filler			
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Case No.:2/34/87-ALC1/2009	Party Name: SUPER MOUNT PACK PVT.LTD,	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Approved
HQ File :01/87/050/00252/AM10/	RLA File :07/24/040/00266/AM10/	Lic.No/Date:0710067928 30.10.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	61/0- Polyester Cover Tapes Surface resisitivity 1012 Ohms/Sqmtr. under 294000 Meter.	686.000	K.G	1087800.00	21756.00 US\$
				Total	1,087,800.00	21,756.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39269099	Cover Tapes Surface Resistivity -1012 ohms/square under 300000 Meter.	700.000	K.G	930000.00	18600.00 US\$
				Total	930,000.00	18,600.00

Decision: With D/o C&PC OM No. 46011/79/2008-PC.II dated 10.02.2010, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Cover Tapes	1 kg	Relevant Cover Tapes	1.02 kg/kg content in the export product

Case No.:13/34/87-ALC1/2009	Party Name:PUNEET RESINS LTD.,	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Approved
HQ File :01/87/050/00263/AM10/	RLA File :03/95/040/00478/AM10/	Lic.No/Date:0310544381 06.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40059990	62/0- VINOPRENE IN DIFFERENT GRADES LIKE : - FOR 700 TO 799 SERIES Containing: - 1. 59% Acrylonitrile Butadiene Rubber (NBR) 2. 27% PVC Resin 3. 07% Di Octyl Phthalate (DOP) Plasticizer	120.000	M.T	10152000.00	216000.00 US\$
				Total	10,152,000.00	216,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40025900	Acrylonitrile Butadiene Rubber (NBR)	70.800	M.T	6591480.00	134520.00 US\$
2	39042110	PVC Resin	32.400	M.T	1587600.00	32400.00 US\$
3	29173920	Di Octyl Phthalate (DOP) Plasticizer	8.400	M.T	555660.00	11340.00 US\$
				Total	8,734,740.00	178,260.00

Decision: With D/o C&PC OM No. 46011/124/2006-PC.II dated 10.02.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vinoprene 700 to 799 Series (containing 59% NBR, 27% PVC Resin and 7% DOP)	1 MT	1. Acrylonitrile Butadiene Rubber (NBR)	0.59 MT
		2. PVC Resin	0.27 MT
		3. Dioctyl Phthalate Plasticizer	0.07 MT

22	Case No.:18/34/87-ALC1/2009	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Approved
	HQ File :01/87/050/00268/AM10/	RLA File :04/24/040/00197/AM10/	Lic.No/Date:0410109319 11.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39239090	63/0- PLASTIC TRAYS.	310200.000	K.G	52749510.00	1136842.89 US\$
				Total	52,749,510.00	1,136,842.89

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39031990	HIPS (High Impact Polystyrene)	300000.000	K.G	22136400.00	468000.00 US\$

2	39039090	PLASTIC RESIN LDPE	10000.000	K.G	742610.00	15700.00 US\$
3	39101000	PLASTIC RESIN K RESIN	10000.000	K.G	1206150.00	25500.00 US\$
4	32041700	COLOR MASTER BATCH	10000.000	K.G	983840.00	20800.00 US\$
				Total	25,069,000.00	530,000.00

Decision: With D/o C&PC OM No. 46011/107/2008-PC.II dated 01.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic (HIPS) Trays	1 kg	1. High Impact Polystyrene Granules	0.9607 kg
		2. LDPE Granules	0.0331 kg
		3. K-Resin	0.0331 kg
		4. Colour Master Batch	0.0331 kg

23	Case No.:3/37/87-ALC1/2009	Party Name: SUPER MOUNT PACK PVT.LTD,	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Approved
	HQ File :01/87/050/00285/AM10/	RLA File :07/24/040/00328/AM10/	Lic.No/Date:0710068525 30.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- Polyester Cover Tapes (NET CONTENT OF COVER TAPE 1176000 IN MTR AND 2744 IN KGS)	1176000.000	Meter	4974480.00	127321.60 US\$
				Total	4,974,480.00	127,321.60
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39269099	Cover Tapes (1200000 IN MTR AND 2800 IN KGS)	1200000.000	Meter	4320000.00	91331.92 US\$
				Total	4,320,000.00	91,331.92

Decision: With D/o C&PC OM No. 46011/79/2008-PC.II dated 10.02.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Cover Tapes	1 kg	Relevant Cover Tapes	1.02 kg/kg content in the

			export product
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3.2 Following application is **withdrawn** and to be **examined on file**:

[illegible]

3.3 Following applications are **deferred**:

MANUAL CASES

3.3.1	Case No. A-142	DUJODWALA PAPER CHEMICALS LTD.	HQ F. No. 01/87/050/00593/AM09/DES-VII	Status: Deferred
	NC No.: 46/AM10 Dated: 10.02.2010	Adv. Lic. No. 0310263337 dated 13.04.2004	RLA F. No. 03/94/040/02807/AM04	

Application: Request is for fixation of adhoc norms for the export product “Coumarone Indent Resin”.

Position: D/L No. 46011/130/2006-PC.II dated 18.05.2009 issued by D/o C&PC, followed by reminder from DGFT on 28.08.2009. Reminder with a copy of D/L may again be issued to firm by DGFT.

Deferred for four weeks.

3.3.2	Case No. A-143	HI-TECH ELASTOMERS LTD.	HQ F. No. 01/87/050/00680/AM08/DES-VII	Status: Deferred
	NC No.: 46/AM10 Dated: 10.02.2010	Adv. Lic. No. 0810069050 Dated 18.12.2007	RLA F. No. 08/24/040/00197/AM08	

Application: Request is for fixation of adhoc norms for the export product “Fender Type Chain Net Type Harnessing Rubber Fender of different sizes”.

Position: D/L issued by DIPP on 09.09.2009, followed by reminder from DGFT on 18.09.2009. Reminder with a copy of D/L may again be issued to firm by DGFT.

Deferred for four weeks.

ONLINE CASES

1	Case No.:201/46/83-ALC1/2007	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Deferred
	HQ File :01/83/050/02009/AM08/	RLA File :02/24/040/00226/AM08/	Lic.No/Date:0210106398 23.11.2007	Defer Date:24.02.2010
Position: D/o C&PC will furnish comments.				

3	Case No.:18/2/87-ALC1/2009	Party Name:SUJA SHOEI INDUSTRIES PVT LTD.,	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Deferred
	HQ File :01/87/050/00729/AM09/	RLA File :04/24/040/00186/AM09/	Lic.No/Date:0410099618 30.10.2008	Defer Date:03.03.2010
Position: D/L issued by DIPP on 13.01.2010, followed by reminder from DGFT on 29.01.2010. Reply awaited from the firm.				

6	Case No.:9/6/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Deferred
	HQ File :01/87/050/00030/AM10/	RLA File :03/94/040/00440/AM09/	Lic.No/Date:0310512610 20.03.2009	Defer Date:24.03.2010
Position: D/L No. 46011/07/2008-PC.II dated 08.07.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.				

7	Case No.:26/2/87-ALC1/2009	Party Name:SUJA SHOEI INDUSTRIES PVT LTD.,	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Deferred
	HQ File :01/87/050/00737/AM09/	RLA File :04/24/040/00304/AM09/	Lic.No/Date:0410103427 27.03.2009	Defer Date:03.03.2010
Position: Reply awaited from the firm.				

9	Case No.:3/15/87-ALC1/2009	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Deferred
	HQ File :01/87/050/00108/AM10/	RLA File :07/24/040/00090/AM10/	Lic.No/Date:0710065596 26.06.2009	Defer Date:03.03.2010
Position: Reply awaited from the firm.				

10	Case No.:22/17/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Deferred
	HO File :01/87/050/00138/AM10/	RLA File :05/24/040/00228/AM10/	Lic.No/Date:0510245924	Defer

			15.07.2009	Date:24.02.2010
Position: D/o C&PC will furnish comments.				

12	Case No.:9/29/87-ALC1/2009	Party Name:HUNTSMAN INTERNATIONAL (INDIA) PVT. LTD.	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Deferred
	HQ File :01/87/050/00222/AM10/	RLA File :03/94/040/00342/AM10/	Lic.No/Date:0310534963 24.08.2009	Defer Date:24.02.2010
	Position: D/o C&PC will furnish comments.			

13	Case No.:3/23/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Deferred
	HQ File :01/87/050/00182/AM10/	RLA File :05/23/040/00021/AM10/	Lic.No/Date:0510248298 25.08.2009	Defer Date:24.02.2010
	Position: D/o C&PC will furnish comments.			

14	Case No.:1/24/87-ALC1/2009	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Deferred
	HQ File :01/87/050/00184/AM10/	RLA File :09/24/040/00195/AM10/	Lic.No/Date:0910039080 27.08.2009	Defer Date:24.02.2010
	Position: D/o C&PC will furnish comments.			

15	Case No.:3/24/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Deferred
	HQ File :01/87/050/00186/AM10/	RLA File :03/94/040/00432/AM10/	Lic.No/Date:0310535745 28.08.2009	Defer Date:24.02.2010
	Position: D/o C&PC will furnish comments.			

16	Case No.:6/24/87-ALC1/2009	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Deferred
	HQ File :01/87/050/00189/AM10/	RLA File :04/24/040/00118/AM10/	Lic.No/Date:0410107467 01.09.2009	Defer Date:24.02.2010
	Position: D/o C&PC will furnish comments.			

21	Case No.:16/34/87-ALC1/2009	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Deferred
	HQ File :01/87/050/00266/AM10/	RLA File :05/24/040/00343/AM10/	Lic.No/Date:0510252127	Defer Date:24.02.2010

		10.11.2009	
Position: D/o C&PC will furnish comments.			

24	Case No.:4/37/87-ALC1/2009	Party Name:AMIAN TIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Deferred
	HQ File :01/87/050/00286/AM10/	RLA File :17/24/040/00040/AM10/	Lic.No/Date:1710002867 30.11.2009	Defer Date:24.02.2010
	Position: D/o C&PC will furnish comments.			

25	Case No.:1/46/87-ALC1/2009	Party Name:LION RUBBER INDUSTRIES PVT LTD.	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Deferred
	HQ File :01/87/050/00346/AM10/	RLA File :03/95/040/00605/AM10/	Lic.No/Date:0310557220 27.01.2010	Defer Date:10.03.2010
	Position: New Case; copy of application is awaited from RLA.			

26	Case No.:2/46/87-ALC1/2009	Party Name:SUN PLAST	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Deferred
	HQ File :01/87/050/00347/AM10/	RLA File :03/95/040/00649/AM10/	Lic.No/Date:0310557659 29.01.2010	Defer Date:10.03.2010
	Position: New Case; copy of application is awaited from RLA.			

27	Case No.:3/46/87-ALC1/2009	Party Name:MICROSPHERES (INDIA)	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Deferred
	HQ File :01/87/050/00348/AM10/	RLA File :03/95/040/00699/AM10/	Lic.No/Date:0310557670 29.01.2010	Defer Date:10.03.2010
	Position: New Case; copy of application is awaited from RLA.			

28	Case No.:4/46/87-ALC1/2009	Party Name:DRIPLEX WATER ENGINEERING LTD.	Meet No/Date:46/87-ALC1/2009 10.02.2010	Status: Deferred
	HQ File :01/87/050/00349/AM10/	RLA File :05/23/040/00146/AM10/	Lic.No/Date:0510257386 02.02.2010	Defer Date:10.03.2010
	Position: New Case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
